

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 1.10.2019

NOTICE

All concerned are hereby informed that on 3.10.2019 and 4.10.2019, all Division Bench matters will be taken up by the Bench of Sh. Bijay Kumar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J).

On 3.10.2019 and 4.10.2019 Single Member Bench matters shall stand adjourned.

Anti dumping matters listed on 3.10.2019 shall stand adjourned.


(Mohinder Singh)
Dy. Registrar (J)

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Dy. Registrar